

MR. CHAIRMAN : I would request the hon. Member to co-operate with me. Otherwise, I cannot prevent half a dozen other Members from speaking.

SHRI S.M. BANERJEE : Let them abuse me, but I shall *haath jodoonga* before them.

Today is the last day of this session. The Home Minister is here. Let them make a statement regarding the Delhi policemen who are still on the streets. We were assured by the Home Minister that Government will make a statement. Let them make a statement today that they will take them back.

12.07 hrs.

PAPER LAID ON THE TABLE

ANNUAL REPORT OF AGRICULTURAL RE-FINANCE CORPORATION

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : On behalf of Shri Vidya Charan Shukla :

I beg to lay on the Table a copy of the Annual Report (Hindi version) of the Agricultural Refinance Corporation, Bombay for the year ended the 30th June, 1969, along with the Audited Accounts, under sub-section (2) of section 32 of the Agricultural Refinance Corporation Act, 1963. [*Placed in Library. See No. LT-4161/70*]

DELHI MILK SUPPLY CORPORATION BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to move for leave to introduce a Bill to provide for the establishment of a corporation, for the purpose of acquiring, distributing and selling milk and milk products in the Union territory of Delhi and other areas and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : Motion moved :

"That leave be granted to introduce a Bill to provide for the establishment of a corporation, for the purpose of acquiring, distributing and selling milk and milk products in the Union territory of Delhi and other areas and for matters connected therewith or incidental thereto."

SHRI JYOTIRMOY BASU (Diamond Harbour) : What about the production of milk ? The hon. Minister says that the Delhi Milk Supply Corporation is going to acquire and distribute milk. They are distributing only sub-standard milk powder imported from New Zealand and which is being dumped on this country, by converting it into milk. What is the Government doing to increase the milk production as such ? Dairy development is in the doldrums. Government have utterly failed to develop milk production.....

MR. CHAIRMAN : Order, Order. This is not the way to interrupt.....

SHRI JYOTIRMOY BASU : I am talking about milk which would be of interest to you also.

श्री शिव चन्द्र झा (मधुबनी) : मैं इस विधेयक का विरोध करता हूँ। पहली बात तो यह है कि इन्होंने राष्ट्रपति की सिफारिश ली है जिस की कोई जरूरत नहीं थी। आप 274 आर्टिकल को पढ़ लें। मैं उसको पढ़कर समय बर्बाद नहीं करना चाहता। उसकी जरूरत नहीं थी। प्रिवी पर्स के बारे में जब बात उठाई गई थी तब सरकार ने कहा था कि एबडेंट काशन। लेकिन मैं कहूंगा कि एबडेंट नकम्पीटेंस की वजह से ऐसा कर रहे हैं। सिफारिश चाहिए या नहीं चाहिए, यह सरकार को पता ही नहीं है। बेमतलब सिफारिश ली है। इसको लेने की जरूरत नहीं थी।

जहां तक इस विधेयक के मकसद का ताल्लुक है, वह इससे पूरा नहीं होगा। दिल्ली मिल्क स्कीम को ये कारपोरेशन का रूप देने जा रहे हैं। मैनेजिंग डायरेक्टर, चेयरमैन

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